

(b) There have been disturbances and loss of life in the Punjab. We however have no authentic evidence to connect this directly with the Khalistan movement.

(c) Their activities in foreign countries are a source of concern and we are keeping a close watch on them.

### **Cases of Wagon Breaking reported in Dhanbad District of Bihar**

818. SHRI A. K. ROY: Will the Minister of RAILWAYS be pleased to state:

(a) cases of wagon breaking reported in Dhanbad District of Bihar (Eastern Railway) and the places where they took place for the year 1981 upto 1st November, 1981;

(b) whether sensitive spots have been located for that, if so, details thereof;

(c) whether he is aware that in the heart of Dhanbad town with full knowledge of the Railway authorities in Washepur area wagon breaking has become an accepted profession for many; and

(d) whether the Government propose to make a high level inquiry into the matter?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) 14 cases of wagon breaking were reported in the Dhanbad Division of Eastern Railway during the period 1st January to 1st November 1981. Nine of these cases were reported from running trains in Gomoh-Dhanbad Section. The other five cases occurred in yards at Dhanbad, Jharra, Patherdih, Matari and Pradhankhanta.

(b) The area between Buli-Tetulmari in the Gomoh-Dhanbad Section has been localised as most sensitive spot, as 6 cases of running train theft were reported from this area during the period I-I-81 to I-11-81.

(c) Washepur area is no doubt infested by criminals, but it is not a fact that wagon breaking, with the knowledge of Railway authorities, has become an accepted profession of the people there.

(d) No. The Government is alive to the situation and taking suitable steps to keep the crime under control in the Dhanbad Division. As a result of these efforts, out of property worth Rs. 42043/- stolen in these 14 cases of wagon breaking, property worth Rs. 22720/- has been recovered with the arrest of 8 criminals. Two criminals were also shot dead in the encounter with the RPF. One veteran criminal r/o Washepur has also been detained under National Security Act.

### **Railway Quarters in Dhanbad**

819. SHRI A. K. ROY : Will the Minister of RAILWAYS be pleased to state :

(a) details of the Railway quarter in Dhanbad town under the occupation of the outsiders who never worked in the Railways as on 1st November, 1981 with the colony-wise breakup in details ;

(b) whether many of the occupants are musclemen carrying out anti-social activities from these quarters terrorising the Railway employees around ;

(c) whether these anti-social elements are in league with the officers and security personnel of the railways ; and

(d) if so, steps taken thereon ?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) to (d). Information is being collected and will be placed on the table of the Lok Sabha in due course.

### Railway Land Grabbed in Dhanbad

820. SHRI A. K. ROY : Will the Minister of RAILWAYS be pleased to state :

(a) details of the railway land grabbed by the outsiders in Dhanbad town in Eastern Railway ;

(b) whether some of the land grabbers are poor shopkeepers earning their livelihood while the most of others are the musclemen of the political and financial resources ;

(c) whether Government have made any survey about the indiscriminate grabbing of railway land in Dhanbad if so, details of that ;

(d) whether there is any plan to get the Railway land vacated ; and

(e) if so, facts in details ?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) There are about 200 encroachments on railway land in Dhanbad covering an area of approximately 266311 sq. ft.

(b) Financial position or Political resources of the encroachers are not known to the Railway.

(c) Yes, as given in reply to Part (a).

(d) Yes.

(e) Action is taken for removal of encroachments on railway land under the provisions of Public Premises (Eviction of Unauthorised Occupants) Act 1971 : Eight cases involving an area of 45846 sq. ft. are pending with the Estate Officer, Calcutta. One case is pending with Civil authorities involving 1053 sq. ft. Two cases are under examination of the Railway's Law Officer. The remaining cases are being processed for eviction in accordance with rules.

### दिल्ली में एक अंशकालिक इंजीनियरी डिग्री कालेज का स्थापित किया जाना

821. आचार्य भगवान देव : क्या शिक्षा और समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली प्रशासन के अधीन पालिटैक्निक कालेजों के छात्रों ने गत वर्ष अपनी कुछ मांगों को लेकर हड़ताल की थी ;

(ख) यदि हां, तो क्या दिल्ली प्रशासन द्वारा स्वीकृत मांगों में से एक यह थी कि दिल्ली में एक अंशकालिक इंजीनियरिंग डिग्री कालेज स्थापित किया जायेगा ;

(ग) यदि हां, तो इस दिशा में अब तक क्या कार्यवाही की गई है ; और

(घ) यह कालेज कब तक खोला जाएगा ?

रेल तथा शिक्षा और समाज कल्याण मंत्रालयों तथा संसदीय कार्य विभाग में उप मंत्री (श्री मल्लिकार्जुन) : (क) और (ख) 1979-80 सत्र के दौरान लड़कों के तीन पालिटैक्निकों के छात्र